NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL COMPANY APPLICATION NO. : TCP/235/2017 PETITION NUMBER : BABY MATHEW NAME OF THE PETITIONER(S) : JEEVAN TELECASTING CORPORATION LTD NAME OF THE RESPONDENT(S) : 397/398 **UNDER SECTION** Signature Represented by S.No. Name (in Capital) Dr. K.S. Ravichardhun pes RS RS co. Desalgutars. D. Dayalahh Coursel for Cousel for Respondents K. Mares Menen 3 P. Neelakanton

ORDER

Counsels for both the parties are present and reported that the settlement could not get materialized and prayed for adjournment for submission of the final arguments. At request, matter is adjourned. Put up on 23.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)